

17

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**IA 358/2017 in TP No. 42/397-398/NCLT/AHM/2016 (New)
CP No. 58/397-398/CLB/MB/2013 (Old)**

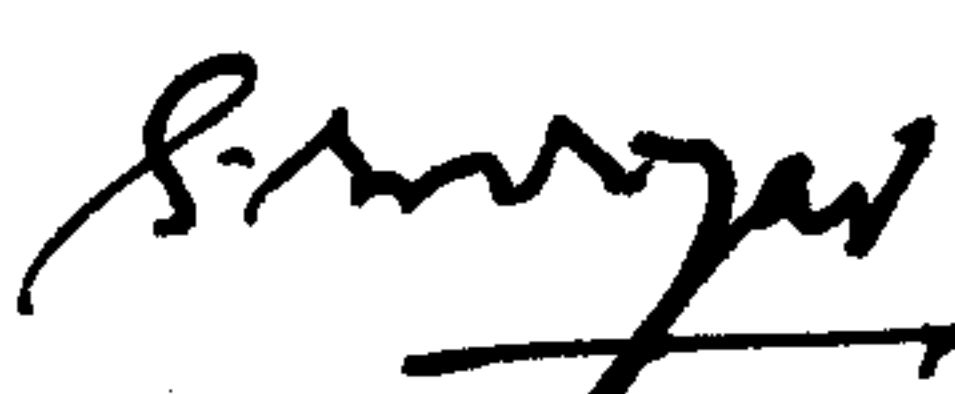
Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.12.2017**

Name of the Company: Atmaram B. Agarwal & Ors.
V/s.
Supriya Prints Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

| <u>S.NO.</u> | <u>NAME (CAPITAL LETTERS)</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u> |
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| 1. | S. SURIYANARAYANAN | Advocate | Applicant |  12.12.2017 |
| 2. | | | | |

ORDER

Learned Advocate Mr. S. Suriyanarayanan present for Applicant. None present for Respondent in IA 358/2017.

At request of learned Counsel for Applicant.

List the matter on 16.01.2018 before the Single bench, since it relates to order passed by the single bench.


**MANORAMA KUMARI
MEMBER JUDICIAL**

Dated this the 12th day of December, 2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**